

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 119 of 2013 &
I.A.-187 of 2013**

Dated : 13th November, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Chhatisgarh State Power Distribution Co.Ltd. Appellant(s)
Versus
Central Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s): Ms. Suparna Srivastava

**Counsel for the Respondent(s): Mr. Pinaki Misra, Sr. Adv.
Ms. Ranjitha Ramachandran
For R.2 & 3
Mr. Ramalingam for R.1
Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R.4**

ORDER

Reply is being filed today by the learned counsel for the Commission in the Registry.

The learned counsel for the Appellant seeks some time to file the Rejoinder. Accordingly, she is directed to file the same on or before 21.11.2013 after serving copy on the other side.

Post the matter for hearing on **16th & 17th December, 2013**

**(Rakesh Nath)
Technical Member
ss/ts**

**(Justice M. Karpaga Vinayagam)
Chairperson**